

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.430
TO BE ANSWERED ON 12.12.2018

KARTARPUR CORRIDOR

430. SHRI A.P. JITHENDER REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of funds allocated for the construction and manning of the Kartarpur Corridor and the future costs associated with the project;
- (b) the authority which will have legal jurisdiction over the corridor;
- (c) the measures taken by the Government to ensure that pilgrims are under no security threat;
- (d) the details of cooperation mediums that have been established between local authorities in the concerned areas to ensure a seamless visit to the Gurudwara in Pakistan; and
- (e) the reciprocal steps taken by India for Pakistani situations to ensure goodwill and brotherhood?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (e) The Union Cabinet, on 22 November 2018, passed a Resolution to celebrate the 550th Birth Anniversary of Shri Guru Nanak Devji in 2019 and *inter-alia* approved building and development of Kartarpur Corridor from Dera Baba Nanak in Gurdaspur District to the International Border on the Indian side to facilitate pilgrims from India to visit Gurudwara Kartarpur Sahib in Pakistan. On the same day, the Government of India informed the Government of Pakistan of its decision to build Kartarpur Corridor from Dera Baba Nanak in Gurdaspur District of India to the International Border and urged Pakistan to recognise the sentiments of the Sikh community and to develop a corridor with suitable facilities in their territory from the International Border to Gurudwara Kartarpur Sahib.

The Kartarpur corridor on the Indian side is envisaged to be an integrated development project with Government of India funding, for smooth and easy passage of Indian pilgrims, with modern amenities. Ministry of Road Transport and Highways is the nodal Ministry for building and development of the corridor on the Indian side.

The Ministry of Home Affairs is the nodal Ministry for coordinating with the concerned authorities, including the local Government.

A High Level Committee under the Chairmanship of Union Home Minister has been constituted to review, monitor and oversee the activities as approved by the Union Cabinet for implementation of the decisions of the Cabinet.

The Government has urged Pakistan to expedite the construction of the corridor on their side to ensure that Indian citizens can pay their respects at the Gurudwara Kartarpur Sahib using the corridor as soon as possible.
